

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1901  
TO BE ANSWERED ON JULY 28, 2022**

**FUNDS UNDER PMAY-U**

**NO. 1901. SHRIMATI PRAMILA BISOYI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

**the funds approved, released and utilised under Pradhan Mantri Awas Yojana-Urban (PMAY-U), State-wise during the last three financial years and the current year?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**‘Land’ and ‘Colonization’ are State subjects. This Ministry, under the vision of ‘Housing for All’, is supplementing the efforts of State/ Union Territory (UT) Governments by providing central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/ beneficiaries since 25.06.2015. So far, based on the project proposals submitted by respective States/ UTs to this Ministry, more than 122 lakh houses involving Central assistance of ₹ 2.03 lakh crore have been sanctioned under PMAY-U. During the last three financial years (2019-20 to 2021-22) and current year (2022-23), Central assistance of ₹ 1,00,318.66 crore has been sanctioned, ₹ 70,697.39 crore released and ₹ 89,000.07 crore utilized; State/ UT-wise details of which are annexed.**

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**State/UT wise details of Central Assistance sanctioned, released and utilised during last three years (2019-20 to 2021-22) and current year (2022-23) under PMAY-U**

As on 18.07.2022

Sl. No.	State/UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)*	Central Assistance Utilised (₹ in Cr.)**
1	A&NIsland(UT)	5.42	1.69	1.52
2	AndhraPradesh	23,418.49	7,477.54	8,722.91
3	ArunachalPradesh	53.10	57.58	64.62
4	Assam	1,634.36	800.51	1,110.23
5	Bihar	1,659.04	1,193.74	1,912.56
6	Chandigarh(UT)	20.87	20.87	20.87
7	Chhattisgarh	2,044.87	1,795.71	2,461.00
8	DNH& DD(UT)	104.16	107.53	123.24
9	Delhi(NCR)	334.01	334.01	334.01
10	Goa	55.99	55.99	56.01
11	Gujarat	10,737.68	9,688.82	11,011.63
12	Haryana	654.85	710.66	810.77
13	HimachalPradesh	120.39	109.26	138.71
14	J&K(UT)	387.15	274.99	246.21
15	Jharkhand	1,751.54	1,126.69	1,239.74
16	Karnataka	3,235.40	2,374.20	3,892.61
17	Kerala	1,056.84	824.51	1,264.55
18	Ladakh (UT)	4.00	4.89	7.78
19	Lakshadweep(UT)	-	-	-
20	MadhyaPradesh	6,481.77	5,867.28	10,132.17
21	Maharashtra	15,050.05	9,707.09	9,374.96
22	Manipur	263.05	165.16	491.60
23	Meghalaya	38.22	18.71	22.25
24	Mizoram	171.65	94.15	118.51
25	Nagaland	152.58	155.10	151.63
26	Odisha	1,636.58	1,036.02	1,038.22
27	Puducherry(UT)	107.05	104.86	116.24
28	Punjab	1,139.84	948.12	1,021.85
29	Rajasthan	2,256.23	2,385.80	2,287.83
30	Sikkim	3.30	3.30	3.30
31	Tamil Nadu	5,018.15	5,139.66	7,898.45
32	Telangana	1,774.73	1,459.83	1,544.06
33	Tripura	435.27	462.09	622.39
34	UttarPradesh	11,902.65	12,902.66	16,400.86
35	Uttarakhand	612.63	330.00	379.02
36	WestBengal	5,996.75	2,958.37	3,977.76
<b>GrandTotal :-</b>		<b>1,00,318.66</b>	<b>70,697.39</b>	<b>89,000.07</b>

\*Includes funds released against Central Assistance approved preceding years of last three years and current year

\*\*Includes funds utilized against Central Assistance released preceding years of last three years and current year